



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,24th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/52/2021	DWIJEN BHATTACHARYA AND ANR. Versus THE STATE OF ASSAM AND 11 ORS.	MR S BORTHAKUR MR. V RAJKHOWA MR H P NEPAL	GA, ASSAM SC, G M D A SC, GMC SC, FOREST
2	WP(C)/1760/2021 FIXED	M/S SELVEL ADVERTISING PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	GA, ASSAM SC, GMC
ADMISSION				
3	WP(C)/5146/2020 FIXED	PADMA KALITA Versus THE UNION OF INDIA AND 4 ORS.	DR. J L SARKAR MR S NATH MR G J SHARMA MR G J SHARMA MR. B K HAZARIKA	MR. A BARKATAKI SC, NF RLY
ORDERS				
4	PIL/24/2020 FIXED	LAWYERS ASSOCIATION, GUWAHATI Versus THE STATE OF ASSAM AND 2 ORS.	MR D DAS MR. A CHAMUAH MR. P K BHUYAN MR. C P SHARMA MR. T GHOSH	GA, ASSAM SC, HEALTH AND F W
5	WA/104/2020 FIXED	UNION OF INDIA AND 5 ORS Versus SHRI C CHANDRA KUMAR	MR. S C KEYAL ASSTT.S.G.I.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR
6	PIL(Suo Moto)/1/2021 FIXED	XXX Versus IN RE - STATE OF NAGALAND AND 2 ORS	MR. U K NAIR, SR. ADV, SC GHC	
7	PIL/38/2021 FIXED	HARUNAL RASHID Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.
8	PIL/47/2021 FIXED	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, EDU SC, SEBA

9	I.A.(Civil)/795/2021 in WA/3119/2021	RABIN CHANDRA DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR D DEKA MR. S HAZARIKA	SC, EDU SC, SEBA
	WITH WA/3119/2021 (Filing Number)	RABIN CHANDRA DEKA Versus THE STATE OF ASSAM AND 2 ORS. B	MR D DEKA	
		HEARING		
10	PIL/28/2021 FIXED	SRI DEBAJIT GUPTA Versus THE STATE OF ASSAM AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	MR. R K D CHOUDHURY FOR RES. 7 AND 8 MR. R K D CHOUDHURY FOR RES. 7 AND 8 GA, ASSAM MR P NAYAK FOR RES. 9
	WITH I.A.(Civil)/1080/2021 in PIL/28/2021	DEBAJIT GUPTA Versus UNION OF INDIA AND ANR.	MS. D GHOSH	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/3091/2021 FIXED	RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A MANNAF MD A S ALI	MR. A SATTAR MR. U K NAIR MR F HAQUE MR H GUPTA (R-1 TO 4) MR. M P SARMA MR H K BARUAH ASSTT.S.G.I.
	WITH			
12	WP(C)/1886/2020	RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. M H RAJBARBHUIYAN MR. A MANNAF	S N SARMA (R-5) MR. A SATTAR (R6) MR. M NATH MR. A ROY MR. A SARMA (R-5) MR F HAQUE (R6) MR. A BHATTACHARJEE MR. K KALITA (R-5) MR H K BARUAH (R6) MR. C BASUMATARY (R-5) ASSTT.S.G.I.
	WITH			
13	WP(C)/2914/2021	MUSSTT AMBIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. A CHETRY MR F HAQUE MR A CHAKRABORTY	MR. A MANNAF MS. B SARMA (R-1,3,4,5) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 24/08/2021

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- 1) MR. L P SHARMA
- 2) MRS. S ROY
- 3) MR. S K TALUKDAR
- 4) MR. L C DEY

12-07-2021 To 08-10-2021

17-08-2021 To 17-09-2021

18-08-2021 To 28-08-2021

19-08-2021 To 31-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3907/2021 B/O	RABEYA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR. L R MAZUMDER MR. A ISLAM M J ABEDIN	SC, NRC ASSTT.S.G.I. SC, F.T
2	WP(C)/3944/2021 B/O	SATTAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. S RANA MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/4061/2021	MD JABBAR ALI Versus THE UNION OF INDIA AND 9 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/4064/2021	MUSSTT. RASIDA KHATUN LASKAR Versus THE UNION OF INDIA AND 7 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/4066/2021	ALA UDDIN LASKAR Versus THE UNION OF INDIA AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/4069/2021	ISHUB ALI @ ISAB ALI @ ISUB ALI @ ISOB AL @ EUSUB ALI Versus THE UNION OF INDIA AND 6 ORS.	MR I RAFIQUE MS. S DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/4082/2021	BAHARJAN BEGUM @ MUSSTT BAHARJAN BEGUM @ MUSSTT. BAHARJAN BEGAM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/4091/2021	ABDUL SATTAR Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/4101/2021	ABDUL RASHID @ RASHID Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI
<u>EX PARTE ORDER</u>				
10	WP(C)/990/2020	MOKBUL HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MR. Z H AHMED MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<u>DETENTION</u>				
11	I.A.(Civil)/762/2021 WITH LCR, FIXED in WP(C)/5693/2020 WITH WP(C)/5693/2020	NURJAHAN BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC SC, ECI SC, F.T
		NURJAHAN BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. P J SAIKIA MR A ALI MS. M KHATUN MS D DUTTA MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<u>ORDERS</u>				
12	Mat.App./24/2019 WITH LCR	SMTI. SUPRITI THAKUR Versus SRI NUPUR RANJAN SHARMA	MR H K BAISHYA MR. B CHAKRAVARTY	
13	I.A.(CrI.)/317/2020 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./142/2020 WITH CrI.A./142/2020	SIRLU ORANG AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS M DAS MS A BORAH	PP, ASSAM
		SIRLU ORANG AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS M DAS MS A BORAH	PP, ASSAM
14	CrI.A./123/2020 WITH I.A.(CrI.)/356/2020 in CrI.A./123/2020	SRI BHANDAL ORANG Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MRS. A BORAH MS M DAS MR. P S BISWAS	PP, ASSAM
		SRI BHANDAL ORANG Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MRS. A BORAH MS M DAS MR. P S BISWAS	PP, ASSAM
15	I.A.(CrI.)/321/2021 WITH LCR 6 FILES (IN SECTION) & PB 2 NOS., B/O in CrI.A./309/2019 WITH CrI.A./309/2019	PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
		PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
16	CrI.A./305/2019 WITH	MUHI HANDIQUE Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA	PP, ASSAM
17	CrI.A./311/2019 WITH	SMT. DIPANJALI BORGHAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K DAS MR D KHAN	PP, ASSAM
18	CrI.A./365/2019 WITH	SRI HEMEN GOGOI Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM

HEARING

19	Crl.A./275/2018 WITH LCR AND P.B. B/O	SRI NIPEN BORO Versus THE STATE OF ASSAM AND ANR	MR K K BARUA MR. I C DEKA MR. B BARUAH MS. D BARMAN MR S HUSSAIN MR. D J SAIKIA	MS D SAIKIA, LEGAL AID COUNSEL. PP, ASSAM
20	WP(C)/8/2019 WITH LCR, FIXED	PURNIMA MANDAL @ PURNIMA BALA MANDAL Versus THE UNION OF INDIA AND 8 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	WP(C)/1363/2019 WITH LCR, FIXED	HABEL UDDIN @ HABIL UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	MR. S C KEYAL SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/5026/2019 WITH LCR, FIXED	MATLIB ALI @ MATLEBUDDIN @ MATLEB Versus THE UNION OF INDIA AND 5 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	WP(C)/5110/2019 WITH LCR, B/O	AZIRON BIBI @ AJIRON BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4,7)
24	WP(C)/2730/2021 WITH LCR, FIXED	NAYABI KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 24/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021 TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2033/2021	RAJU SARKAR Versus THE STATE OF ASSAM	MR. A J DAS MR G RENGMA	PP, ASSAM
2	Bail Appln./2038/2021	ABDUL LATIF Versus THE STATE OF ASSAM	MR K HUSSAIN MS. H HAZARIKA	PP, ASSAM
<u>MOTION</u>				
3	Crl.Rev.P./121/2021 B/O	JOSHIM UDDIN SK Versus SOBURA KHATUN	MR. S C BISWAS MS A DAS MS. J GHOSH L CHOUDHURY	
4	Crl.Rev.P./178/2021	MD. HAMID KHAN Versus THE UNION OF INDIA	MR. A M AHMED MR. A AHMED MS R DEKA	SC, NCB
5	Crl.Rev.P./179/2021	KHAGEN KALITA Versus RAJIB CHOUDHURY	MR. S A HUSSAIN MR D J HALOI	
6	Crl.Rev.P./180/2021	ASHIM UDDIN BARBHUIYA Versus M/S SHRI J S PHARMACEUTICALS	MR. U N CHATTRY MR. O LASKAR	
7	AB/2036/2021 FIXED	NAZRUL HAQUE AND 4 ORS. Versus THE STATE OF ASSAM	MR. K K DEKA	PP, ASSAM
8	AB/976/2021	NAZRUL HAQUE Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS MR I HUSSAIN	PP, ASSAM
9	AB/2460/2021	HARUN RASHID @ MD. HARUN RASHID Versus THE STATE OF ASSAM	S R A NASER MR. P D NAIR MR G ALAM MR. R ULLAH	PP, ASSAM

10	AB/2461/2021	NAKIBUR ZAMAN Versus THE STATE OF ASSAM	S R A NASER MR. P D NAIR MR G ALAM MR. R ULLAH	PP, ASSAM
11	AB/2462/2021	HABIBUR RAHMAN Versus THE STATE OF ASSAM	S R A NASER MR. P D NAIR MR G ALAM MR. R ULLAH	PP, ASSAM
12	AB/2464/2021	MIRJUL MIAH Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI	PP, ASSAM
13	AB/2466/2021	TALIM GOGOI Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
14	AB/2469/2021	SIRAJUL HAQUE Versus THE STATE OF ASSAM	S R A NASER MR. P D NAIR MR G ALAM MR. R ULLAH	PP, ASSAM
15	AB/2475/2021	ABDUL LATIF Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
16	AB/2479/2021	MD. BITY ALI AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR M REJA MR. P S BISWAS L CHOUDHURY	PP, ASSAM
<u>ADMISSION</u>				
17	Crl.Pet./150/2021 WITH OFFICE NOTE, FIXED	YADAV BHUSAL Versus THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
18	Crl.Pet./291/2021 WITH LCR 1 FILE, FIXED	ABUL MAZAM (SUNU) AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR A S SK	PP, ASSAM
19	Crl.Pet./344/2021 WITH LCR 1 FILE(SCANNED COPY), FIXED WITH	NAVNATH TUKARAM DHAIGUDE Versus UNION OF INDIA AND 2 ORS	MR T THAKURIA	MR. P N GOSWAMI (R-2) MR. B SARMA(ADDL. PP) SC, CUSTOMS
20	Crl.Pet./63/2021	NAVNATH TUKARAM DHAIGUDE Versus THE STATE OF ASSAM AND 3 ORS	MR T THAKURIA	PP, ASSAM SC, FOREST
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./1874/2021 FIXED	HUIREM MONILAL SINGHA Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR. A S TAPADER C M DEKA	PP, ASSAM
22	Bail Appln./1878/2021 FIXED	ABHIJIT DAS Versus THE STATE OF ASSAM	MR D DEKA MR B KAUSHIK MR. S HAZARIKA	PP, ASSAM
<u>BAIL HEARING</u>				
23	AB/944/2021 FIXED WITH	FAZAL HOQUE Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M HUSSAIN MR A K DAS	Mr M U Ahmed (FOR INFORMANT) PP, ASSAM
24	AB/959/2021	SOMER ALI AHMED @ SOMER ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY MRS H AHMED	PP, ASSAM
25	AB/1024/2021	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
26	AB/1027/2021	ABDUR ROUF @ MD. ABDUR ROUF Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
27	AB/1042/2021	RIAN UDDIN SODIOL AND ANR Versus THE STATE OF ASSAM	MR. N H BARBHUIYA	PP, ASSAM

28	AB/1043/2021	SMTI. KANIKA RANGHANGPI Versus THE STATE OF ASSAM	MS P BARUAH MR. D C C PHUKAN T KAKATI	PP, ASSAM
29	AB/1044/2021	PRADIP DOLEY Versus THE STATE OF ASSAM	MR J PAYENG	MR. M K DAS MS Z ANJUM MR. U S BORA PP, ASSAM
30	AB/1070/2021	SANJOY SINGH BADORIYA Versus THE STATE OF ASSAM	MR A BHATTACHARYA MR S CHOUDHURY	PP, ASSAM
31	AB/1075/2021	PHAKAN BRAHMA Versus THE STATE OF ASSAM	MR. N ANAND MR S U AHMED D SAIKIA MS M DAS	PP, ASSAM
32	AB/1086/2021	SHIRAJUL ISLAM @ SHIRAJUL HOQUE AND 5 ORS Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
33	AB/1087/2021	HAJI MOFIZUDDIN AND ANR Versus THE STATE OF ASSAM	MR. Z HAMMAD MR. S MUNIR	PP, ASSAM
34	AB/1104/2021	BITUPAN DUTTA Versus THE STATE OF ASSAM	MR M GARODIA MS R DAS	PP, ASSAM
35	AB/1117/2021	PRADIP KUMAR NATH Versus THE STATE OF ASSAM	MR. S DEKA MS. J BORO	PP, ASSAM
36	AB/1226/2021 FIXED	DHIRON NARZARY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
37	AB/1709/2021 FIXED	MD. MIFTAHUZ ZAMAN Versus THE STATE OF ASSAM	MR T H HAZARIKA Mukesh Sharma MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
38	AB/1744/2021 FIXED	ASRAFUL ALAM AND 4 ORS. Versus THE STATE OF ASSAM	MR I U CHOUDHURY MR. A M AHMED MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM
39	AB/1821/2021 FIXED	PRAMOD HALOI AND 6 ORS. Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR. N K MURRY MR S R NAWAZ	PP, ASSAM
40	AB/1897/2021 FIXED	ELAHIA AHMOD @ MD. AHIA ALI @ EHIA AHMED @ AHIA ALOM AND ANR Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
41	AB/1966/2021 FIXED	FARHAN LASKAR Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
42	AB/1970/2021 FIXED	SHAH ALAM AND 7 ORS. Versus STATE OF ASSAM	MR. R ALI MS. M KHATUN MR. H A AHMED	PP, ASSAM
43	AB/2034/2021 FIXED	MRINAL KANTI BHOWMIK @ MRINALKRANTI BHUMIK Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
44	AB/2171/2021 FIXED	SADDAM HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
45	AB/2194/2021 FIXED	JAHDUL SEIKH Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A S SK	PP, ASSAM

46 AB/2201/2021
FIXED

MANASH SAIKIA
Versus
THE STATE OF ASSAM

MR. M BISWAS
MS M DAS

PP, ASSAM

ORDERS

47 I.A.(CrI.)/124/2021
AB 807/2020(D/O), FIXED
in AB/807/2020

PUJA SHARMA
Versus
THE STATE OF ASSAM AND ANR.

MR. N DEKA
MR. M GOGOI

MR. N SHARMA (R2)
MS A UPADHAYA (R2)
PP, ASSAM

48 CrI.Pet./203/2021
FIXED

SMTI. NEELIMA SINGHA AND ANR
Versus
THE STATE OF ASSAM

MR. S K DEORI
MS. SOMILA

PP, ASSAM

HEARING

49 CrI.Pet./977/2019
P/H, WITH SCANNED COPY OF
LCR, FIXED

PANKAJ DAS
Versus
THE STATE OF ASSAM AND 2 ORS.

MR. N N B CHOUDHURY
MR. A HUSSAIN

PP, ASSAM

50 CrI.Pet./1196/2018
WITH CASE DIARY AND LCR 1
FILE, B/O

ABDUL KADIR
Versus
THE STATE OF ASSAM AND ANR.

MR. A ROSHID
MS. M R DEVI

MR G R A MOTTAQUEE
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,24th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/273/2021	PRABENDRA CH. DAS Versus SRI B KALYAN CHAKRABARTHY, IAS AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	
2	WP(C)/3117/2021	RAZAB ALI MONDAL Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH K U AHMED MR. M HUSSAIN MR A ISLAM	SC, ELEM. EDU
3	WP(C)/3497/2021	MASUMA KHANOM Versus THE STATE OF ASSAM AND 2 ORS.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
4	WP(C)/3595/2021	MR. NABUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU
5	WP(C)/3867/2021	DHARANI CHANDRA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. D S DEKA	SC, ELEM. EDU GA, ASSAM SC, BTC
6	WP(C)/3945/2021	KUKIL NEOG AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
7	WP(C)/3960/2021	HUSSAIN MD. ARSHAD Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, SEC. EDU.
8	WP(C)/3994/2021	ARABJAN NESSA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU GA, ASSAM
9	WP(C)/4005/2021	JATIN KR BARUAH AND 17 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
10	WP(C)/4015/2021 B/O	MD. FAIJUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N ISLAM MS TH A DEVI MR. T N SRINIVASAN	SC, SEC. EDU.

11	WP(C)/4031/2021 B/O	DIPANJALI HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS.	MR S HOQUE MR M HOQUE MS S DEVI	SC, SEC. EDU. SC, BTC
12	WP(C)/4038/2021 B/O	BABUL CH BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR S HOQUE MR M HOQUE MS S DEVI	SC, SEC. EDU. SC, BTC
13	WP(C)/4048/2021 B/O	ENTAZ ALI MOLLAH Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM MR F A AHMED	SC, ELEM. EDU GA, ASSAM
14	WP(C)/4049/2021 B/O	MD. SAMIR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
15	WP(C)/4050/2021 B/O	NAJRUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
16	WP(C)/4051/2021 B/O	S BALADEB SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. JUNM LASKAR MS. A AHMED	SC, SEC. EDU. SC, N C T E
17	WP(C)/4071/2021 B/O	SUKHARANJAN SILL AND ANR. Versus UNION OF INDIA AND 7 ORS.	MR. S K GOSWAMI MR. N BARMAN	SC, SEC. EDU. SC, N C T E ASSTT.S.G.I. SC, G U
18	WP(C)/4076/2021 B/O	SMT. SUPRABHA DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MD S HOQUE MR M HOQUE MS S DEVI	SC, SEC. EDU. SC, BTC
19	WP(C)/4086/2021	SHIVA SANKAR DEKA AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. P MAHANTA MS. P SAHARIA	SC, SEC. EDU. SC, BTC
20	WP(C)/4096/2021 B/O	NILAKSHI BHARATI AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. A R BHUYAN MR I AHMED MD M RAHMAN	ASSTT.S.G.I. SC, CBSE
21	WP(C)/4098/2021	MS. GEETA BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. N HAQUE MR. S U AHMED MR M HUSSAIN MR A HAWARI	SC, ELEM. EDU GA, ASSAM
<u>ADMISSION</u>				
22	WP(C)/3700/2020 B/O	JHOLMAL DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MS. B SARMA	SC, HIGHER EDU SC, DIMA HASAO
23	WP(C)/5163/2020 B/O	ABDUS SALAM Versus THE STATE OF ASSAM AND 5 ORS	MR. N AHMED MR. M ALI MR R A AHMED	SC, ELEM. EDU MR M AHMED MR. R ISLAM
WITH				
24	WP(C)/720/2021	SHAHIDUR RAHMAN SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M AHMED MR. R ISLAM	SC, ELEM. EDU MR. N AHMED (R-6) MR. M ALI (R-6) MR R A AHMED (R-6)
<u>ORDERS</u>				
25	Cont.Cas(C)/367/2020 B/O	LUQMAN ANSARI Versus PREETAM SAIKIA AND 3 ORS.	MR. B CHETRI MR. K K PARASAR	MR S M T CHISTIE MR S M T CHISTIE MR. R MAZUMDAR
26	Cont.Cas(C)/554/2020 B/O	ELA SONOWAL Versus PREETOM SAIKIA AND ANR.	MR. J LASKAR	
27	Cont.Cas(C)/155/2021 B/O	RADHESHYAM CHAUHAN Versus PREETOM SAIKIA AND ANR	MR. J LASKAR MR R DAS	MR. D SAIKIA MR S M T CHISTIE
28	Cont.Cas(C)/170/2021 B/O	PHAGUN DAIMARI AND ANR Versus PREETOM SAIKIA AND ANR	MR. J LASKAR MR R DAS	

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LEAVE NOTE OF ADVOCATES FOR 24/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,24th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5670/2020 WP(c) 1048/2004 WP(C)(TAKEN UP)1457/2010 PIL(TAKEN UP) 67/2007(ALL DISPOSED OFF)	SUNESWAR DEHINGIA AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU SC, FINANCE
2	Cont.Cas(C)/285/2021	SI(UB) HEMANTA TUMUNG Versus PUSHPRAJ SINGH, IPS	MR. B PHUKAN MR B KHAKHLARY	
3	Cont.Cas(C)/288/2021	PRAMILA GOGOI Versus MD. MAJNUR HUSSAIN, I.A.S AND 2 ORS	B R BRAHMA MS M DEKA	
4	WP(C)/338/2021 B/O	RANJIT GOGOI Versus STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN MS B HAZARIKA	GA, ASSAM
	WITH I.A.(Civil)/224/2021 in WP(C)/338/2021	RANJIT GOGOI Versus STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR H RAHMAN MS B HAZARIKA	GA, ASSAM
5	WP(C)/4083/2021	ANANTA KALITA AND 10 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K R BORA MR. R PHUKAN	GA, ASSAM
6	WP(C)/4087/2021 B/O	SANKAR KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA MR B HAZARIKA	GA, ASSAM
7	WP(C)/4092/2021	DILIP DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, FINANCE
8	WP(C)/4093/2021	BISPENDRA SINGH Versus THE STATE OF ASSAM AND 7 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	GA, ASSAM
9	WP(C)/4103/2021	MANJEET DAS Versus THE STATE OF ASSAM AND 19 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, APSC

10	WP(C)/4105/2021	RAM KUMAR DEORI AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. U K DAS MS. B D SARMAH	SC, FINANCE SC, PERSONNEL DEPT.
11	WP(C)/4108/2021	ASHOK BHATTACHARJEE AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. B J MUKHERJEE MS R SAHA	SC, RAILWAY
12	WP(C)/4110/2021	MS. LILI GOSWAMI Versus THE CEMENT CORPORATION OF INDIA AND 2 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, CCI ASSTT.S.G.I.
13	WP(C)/4112/2021	SRIMATI NASIM PARVEEN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR R SINGHA MR. M P SARMA	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
14	I.A.(Civil)/1251/2021 in WP(C)/3323/2020	SANJAY SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. P S BISWAS	GA, ASSAM
	WITH WP(C)/3323/2020	SANJAY SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	GA, ASSAM
ADMISSION				
15	WP(C)/4751/2018 FIXED	BIREN SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U C BHATTACHARYYA MR. S S BARUAH	GA, ASSAM
16	WP(C)/6062/2019 B/O	MASON SUBASH CHANDER Versus THE UNION OF INDIA AND 4 ORS.	MS. P BARUAH MR TAPAS DAS	MRS S BARUAH ASSTT.S.G.I.
17	WP(C)/8807/2019 B/O	MINAKHI BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. D GOGOI MR. S BARTHAKUR	SC, ELEM. EDU GA, ASSAM
18	WP(C)/3684/2020 FIXED	HAREN KUMAR NATH Versus UNION OF INDIA AND 4 ORS.	MR A KAKOTI	MR. D C BORAH ASSTT.S.G.I. SC, UPSC
19	WP(C)/456/2021 WITH LCR, FIXED	RAMENDRA NATH DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G UZIR MR. S M BARUAH MS P DEVI MR. S BORDOLOI	GA, ASSAM
ORDERS				
20	WP(C)/2956/2018 FIXED	KRISHAN CHAND SONI Versus THE UNION OF INDIA AND 4 ORS.	MS. S BORA MS. N CHAKRABORTY	MR H GUPTA (R1 TO 4) ASSTT.S.G.I.
21	W.P.(Cri.)/18/2020 FIXED	PAONAM DIANA DEVI Versus THE UNION OF INDIA AND 7 ORS	MR. A CHAUDHURY MR. P K DAS MD N ABED MR. D BORA MR. N MAHAJAN	GA, ASSAM MR. S S ROY (R-1) MR. S S ROY (R-1) ASSTT.S.G.I.
22	I.A.(Civil)/561/2020 WP(C)/2529/2019 (Disposed) in WP(C)/2529/2019	KHAGEN DEKA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR T CHHETRI	SC, APDCL
23	I.A.(Civil)/1544/2020 WITH LCR in WP(C)/2933/2020	BINOD CHANDRA BARMAN Versus AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA)	MR. L C DEY MR H Dey	MR K R BARUAH MR. K N CHOUDHURY
	WITH WP(C)/2933/2020	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY	MR. L C DEY MR H Dey ASSTT.S.G.I.

	WITH I.A.(Civil)/2029/2020 in WP(C)/2933/2020	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) Versus BINOD BARMAN	MR. K N CHOUDHURY	MR H Dey
24	El.Pet./1/2021 FIXED	AMINUL HAQUE LASKAR Versus KARIM UDDIN BARBHUIYA AND 12 ORS.	MR D MAZUMDER MR. A R BHUYAN MR. M A I HUSSAIN	MR K P PATHAK MR S BORTHAKUR MR H I CHOUDHURY MR B CHOUDHURY MR R SENSUA
	WITH I.A.(Civil)/1237/2021 in El.Pet./1/2021	SAYAL AHMED BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS.	MR G J SAIKIA MR. K R BOROOAH	
25	WITH REP/1/2021	SAYAL AHMED BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS.	MR G J SAIKIA MR. K R BOROOAH	
26	I.A.(Civil)/348/2021 in WP(C)/4648/2020	SHIV NARAYAN BALAI Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MS. B SARMA
	WITH WP(C)/4648/2020	SHIV NARAYAN BALAI Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MS. B SARMA (C.G.C., R1-R3, R5) ASSTT.S.G.I.
HEARING				
27	WP(C)/5354/2020 PART-HEARD, FIXED	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR. S ROY MR. M H LASKAR MR M HOSSAIN SC, REVENUE
28	WP(C)/4573/2014 B/O	NAZIMUDDIN BARBHUIYA and 2 ORS, Versus THE STATE OF ASSAM and 12 ORS,	MR.N H MAZARBHUYAN MR.N ISLAM MR. S B LASKAR MR.K MIRA MS.L WAJEEDA MR. H A LASKAR MS N KALITA MS D DUTTA	SC, SOCIAL WELFARE
29	WP(C)/5582/2015 FIXED	UTPAL SEN DAS and ANR Versus THE UNION OF INDIA and 6 ORS	MR.J U AHMED MR.D SUR MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	C.G.C. MR. D C BORAH(R-1 to 7) ASSTT.S.G.I.
30	WP(C)/1728/2018 FIXED	PRABHU DEO THAKUR Versus THE STATE OF ASSAM AND 2 ORS.	MR. I HASIEB MS. Y SHAIZA MR. H RAHMAN (SR. ADV.)	SC, HEALTH
31	WP(C)/3433/2020 FIXED	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E
	WITH I.A.(Civil)/345/2021 in WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MS M ROY	SC, APSC SC, P H E
	WITH I.A.(Civil)/1264/2021 in WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, APSC SC, P H E
32	WITH WP(C)/2843/2020	SMTI. GITIMOLLIKA BORA Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, IRRIGATION

33 WITH
WP(C)/3504/2020

SIDDHARTH RAJKHOWA AND 36 ORS.
Versus
THE STATE OF ASSAM AND 2 ORS.

MR. U K NAIR
MR. A CHETRY
MR. M P SARMA
MS. N SHYAMAL

SC, APSC
SC, IRRIGATION

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LEAVE NOTE OF ADVOCATES FOR 24/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,24th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/275/2021	BAHARUL ISLAM BARBHUIYA Versus KEERTHI JALLI	MR F Z MAZUMDER	
2	Cont.Cas(C)/276/2021	ATAUR RAHMAN Versus DIBYOJYOTI BARUAH	DR. B AHMED MR. R A CHOUDHURY	
3	WP(C)/2829/2021 FIXED	BARDUAR TEA AND TIMBER CO. LTD., Versus THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	GA, ASSAM SC, PWD
4	WP(C)/3388/2021 FIXED	DHARMESWAR DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 2 ORS	MR. A D CHOUDHURY	SC, AFDC
5	WP(C)/3504/2021 FIXED	JABEDA KHATUN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
6	WP(C)/3506/2021 FIXED	SAHAJAHAN SHEIKH Versus THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
7	WP(C)/3745/2021 FIXED	ASSAM (BHOELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO- CAMP) Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR A D CHOUDHURY MR G RAHUL MR. D M NATH MR. D CHOUDHURY	GA, ASSAM
8	WP(C)/3799/2021 FIXED	DR. HARI CHANDRA MAHANTA Versus THE STATE BANK OF INDIA AND 2 ORS	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA	GA, ASSAM
9	WP(C)/3941/2021 B/O	M/S GREENLEAF ENTERPRISES AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	GA, ASSAM SC, AGRI. DEPARTMENT SC, GMC

10	WP(C)/4047/2021 B/O	JALAL UDDIN AND 19 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS MR. J M SULAIMAN	GA, ASSAM SC, FOREST
11	WP(C)/4052/2021	HEM KANTA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS.	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
12	WP(C)/4053/2021	BIJU CHANGMAI Versus THE STATE OF ASSAM AND 5 ORS	MR. N K KALITA MR. R D BHUYAN MS. U DEKA MS E B GOGOI	GA, ASSAM SC, FOREST
13	WP(C)/4054/2021	TUTUMONI KONWAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
14	WP(C)/4055/2021	BASMOTI SHAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
15	WP(C)/4057/2021	BHARAT GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
16	WP(C)/4058/2021	ALPANA DEB (DAS) Versus THE STATE OF ASSAM AND 3 ORS	MS. S B CHOUDHURY MS J BEGUM	GA, ASSAM
17	WP(C)/4059/2021	NILIMA GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
18	WP(C)/4062/2021	RINA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
19	WP(C)/4070/2021	ANAL KUMAR BRAHMA Versus BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MRS. B GOGOI	SC, BTC
20	WP(C)/4072/2021 B/O	SANDHYA RANI PAUL Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MAHMUD MR S H MAHMUD MS. A ROY MS. P DEVI MS. M BEGUM	GA, ASSAM
21	WP(C)/4073/2021	A.S ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS. B	MR M TALUKDAR MR. K R PATGIRI MS. U HAZARIKA	SC, PWD ROAD SC, FINANCE
22	WP(C)/4074/2021	ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI	GA, ASSAM SC, REVENUE SC, IRRIGATION
23	WP(C)/4075/2021	BIRAJ BORUAH Versus THE STATE OF ASSAM AND 5 ORS	MR H K NATH MS T PARASHAR	SC, PWD SC, FINANCE
ADMISSION				
24	WP(C)/5557/2019 FIXED (AT 3.00 PM)	M/S. ROYAL - CPL (JV) Versus THE UNION OF INDIA AND 4 ORS	MR. K K BHATRA MR. D DAS MR. Y S MANNAN MR. R K BHATRA	MR. G N SAHEWALLA (R-4) MR. A DASGUPTA (SC, N.F. RLY) MR. P BORA (R-5) DR R C BORPATRA GOHAIN MD. ASLAM MR. D SENAPATI MR. G GOSWAMI MR. B DAS MR. A CHETIA MS P AGARWAL MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA
WITH				
	I.A.(Civil)/262/2020 in WP(C)/5557/2019	THE UNION OF INDIA AND 2 ORS Versus M/S ROYAL-CPL (JV) AND 2 ORS.	MS P AGARWAL	MR. Y S MANNAN

25	WP(C)/3242/2020 FIXED WITH I.A.(Civil)/1816/2020 in WP(C)/3242/2020	PYRAMID E AND C PROJECTS PVT. LTD Versus THE ASSAM PETRO- CHEMICALS LIMITED AND 3 ORS. THE ASSAM PETRO- CHEMICALS LIMITED AND ANR Versus PYRAMID E AND C PROJECTS PVT. LTD AND ANR	MR. P K TIWARI MR. N BARUAH MR. R J DAS MR. A R GOGOI MR. N DEKA MR. M GOGOI	GA, ASSAM MR. N DEKA MR. M GOGOI MR N BARUAH
26	WP(C)/3559/2020 FIXED (AT 3.00 PM)	RANJIT BARUAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. D DAS SR. ADV MR. K K DUTTA MR. K K DUTTA MR. A K GUPTA MS. N BORDOLOI SC, HEALTH
27	WP(C)/4834/2020 FIXED	M/S SURYA CONSTRUCTIONS AND ANR Versus BOARD OF CONTROL FOR CRICKET IN INDIA AND 5 ORS	MR. B P BORAH MR. P DUTTA MR R S RONGHANG	MR S KHOUND MS. N BORAH
28	WP(C)/2861/2021 FIXED	ASHYUTANANDA HAZARIKA AND 31 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R K BORAH MR. R PHUKAN	GA, ASSAM MR. K K PARASAR (R-1,3,4) ASSTT.S.G.I. SC, REVENUE
29	WP(C)/3181/2021 FIXED	BINOD NARZARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR A BORO MR. M P SARMA	GA, ASSAM SC, FOREST
ORDERS				
30	I.A.(Civil)/650/2021 FIXED in WP(C)/2676/2018 WITH WP(C)/2676/2018	M/S. BEHEATING TEA ESTATE Versus THE STATE OF ASSAM AND 6 ORS. M/S. BEHEATING TEA ESTATE Versus THE STATE OF ASSAM AND 6 ORS.	MR A D CHOUDHURY MR A D CHOUDHURY MR. S DEKA MR. N DUTTA MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MR. D TUMUNG	GA, ASSAM MR. R BORPUJARI SC, INDUSTRIES AND COMMERCE SC, PF MR. N C DAS MR. A DAS (R- 6) MR. R BORPUJARI MR. R BORPUJARI MR. A KALITA, (SC, INDUSTRIES DEPTT.) SC, INDUSTRIES AND COMMERCE MR. B AHMED MR. P S DEKA,(SC, REVENUE)(R-3 & 5)
31	I.A.(Civil)/1242/2021 B/O in WP(C)/810/2021 WITH WP(C)/810/2021	M/S ENGINEERING PROJECTS (INDIA) LTD. Versus OMEGA ELEVATORS AND 2 ORS. OMEGA ELEVATORS Versus THE UNION OF INDIA AND ANR	MS. B SARMA MR. A DAS	MR. A DAS C.G.C. MR. D GOGOI MS. B SARMA
32	WP(C)/3358/2021 FIXED	ANIL KUMAR DAS Versus THE EASTERN AND NORTH EASTERN FRONTIER RAILWAY CO OPERATIVE BANK LTD AND 2 ORS	MR. R SARMA MR. P M KALITA MRS. G M D BAISHYA	MR. M BISWAS MS M DAS

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LEAVE NOTE OF ADVOCATES FOR 24/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,24th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2003/2021 B/O	ROBINUS SAIIOO AND ANR Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	PP, ASSAM
2	Bail Appln./2034/2021	DALIM HAZARIKA Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
MOTION				
3	AB/2463/2021	FARUK HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS. A MESEN	PP, ASSAM
4	AB/2467/2021	ROFIQUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
5	AB/2468/2021	KARUNA KANTA BORO @ KARUNA BORO Versus THE STATE OF ASSAM	MS. N M DEKA	PP, ASSAM
6	AB/2470/2021	KOHINUR HUSSAIN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MR. A HOQUE	PP, ASSAM
7	AB/2472/2021	HATEM ALI AND 5 ORS Versus THE STATE OF ASSAM	MR. M A SHEIKH MD. S Z B AKLAS MS F INTAZ	PP, ASSAM
8	AB/2474/2021	HARESWAR DEKA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
9	AB/2476/2021	ABDUL ROSHID Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	PP, ASSAM
10	AB/2477/2021	HASINA PARBIN AND 2 ORS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM

11	AB/2478/2021	SHAMEZ UDDIN AHMED Versus THE STATE OF ASSAM	MR. A MANNAF MR J HUSSAIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
12	Bail Appln./1505/2021 FIXED	SONA MIYA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
WITH				
13	AB/1883/2021	SHAHIDA KHATUN @ ADURI KHATUN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
14	Bail Appln./1711/2021 FIXED	SANJIB DEB @ SANJIB KUMAR DEB Versus THE STATE OF ASSAM	MR R SENSUA MR D BORAH	PP, ASSAM
15	Bail Appln./1865/2021 FIXED	JOGA SINGH Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
16	Bail Appln./2018/2021 B/O	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING</u>				
17	AB/3159/2020 FIXED	NAZMUR AND 2 ORS. Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
18	AB/42/2021 FIXED	SMTI JYOTI DAS @ MAMI DAS Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
WITH				
19	AB/3798/2020	ROBIN DAS AND ANR Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
20	AB/87/2021 FIXED	MOSHROB ALI LASKAR Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
21	AB/152/2021 FIXED	SOHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. M H BARBHUYAN MD R ISLAM MR. M R BARBHUIYA	PP, ASSAM
22	AB/180/2021 FIXED	MIR HUSSAIN Versus THE STATE OF ASSAM	MR. P MAJUMDAR SK S HOSSAIN	PP, ASSAM
23	AB/599/2021 FIXED	DIPAK BORGHAIN Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	PP, ASSAM
24	AB/606/2021 FIXED	KARUNJYOTI CHETIA AND 3 ORS. Versus THE STATE OF ASSAM	MR. T GOGOI MR. U DUTTA	PP, ASSAM
25	AB/690/2021 FIXED	SAHEDUR RAHMAN @ SAHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL S ISLAM	PP, ASSAM
26	AB/736/2021 FIXED	MD. HAMID ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. N AHMED MD S I AHMED	PP, ASSAM
27	AB/892/2021 FIXED	JOLIMUDDIN AHMED AND ANR Versus THE STATE OF ASSAM	MD. A A KHAN	PP, ASSAM
28	AB/1018/2021	ABDUL JALIL Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM

29	AB/1019/2021	NILOTPAL SONOWAL @ NIROTPAL SONOWAL @ LOKAI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
30	AB/1021/2021	MD. AMAR SAH @ TIKLA Versus THE STATE OF ASSAM	MR. A K DAS	PP, ASSAM
31	AB/1051/2021	SMT PORI HAZARIKA Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII	PP, ASSAM
32	AB/1053/2021	GULZAR KHAN Versus THE STATE OF ASSAM	MR S PRODHANI	PP, ASSAM
33	AB/1058/2021	PUNA DOLEY Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
34	AB/1059/2021	MD. INJAMUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM
35	AB/1060/2021	NABIZUR RAHMAN @ MIRNAL HOQUE AND ANR Versus THE STATE OF ASSAM	MD R ALI	PP, ASSAM
36	AB/1061/2021	MOZID ALI @ MOZIBOR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MD. A A KHAN	PP, ASSAM
37	AB/1074/2021 B/O	RAFIQUE UDDIN AHMED Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
38	AB/1164/2021 FIXED	LEELABATI BHUYAN AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
39	AB/1186/2021 FIXED	MAHIR UDDIN AND 9 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
40	AB/1480/2021 FIXED	SULTAN MAMUD SK Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MRS. S ISLAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE PP, ASSAM
41	AB/1600/2021 FIXED	SULTAN ALI Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
42	AB/1670/2021 FIXED	KALYANI ROY @ KALYANI BARUAH ROY Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
43	AB/1684/2021 FIXED	MOZID ALI Versus THE STATE OF ASSAM	MR M RANA	PP, ASSAM
44	AB/1806/2021 FIXED	AZAR UDDIN LASKAR Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR. L R MAZUMDER PP, ASSAM
	WITH I.A.(CrI.)/304/2021 in AB/1806/2021	LIALA BEGUM MAZUMDER Versus AZAR UDDIN LASKAR AND ANR.	MR. L R MAZUMDER	MR. M H LASKAR PP, ASSAM
45	AB/1809/2021 FIXED	MRINAL MEDHI AND ANR. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
	WITH			
46	AB/1982/2021	MRINAL MEDHI AND ANR Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM

47	AB/1844/2021 FIXED	SAMBHU BARMAN AND 4 ORS. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
48	AB/2055/2021 FIXED	SAIDUL ISLAM @ SAIDUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM	PP, ASSAM
<u>ORDERS</u>				
49	I.A.(CrI.)/100/2020 BA 2419/2018(D/O), FIXED in Bail Appln./2419/2018	SMTI. NIRODA BORAH Versus THE STATE OF ASSAM AND ANR.	MR. B K SEN MS M DAS	MR. P HAZARIKA MR. H S BORAH PP, ASSAM
<u>HEARING</u>				
50	CrI.A./144/2018 WITH LCR 4 FILES, FIXED	IROMCHITRA DEVI Versus NONGTHOMBAM AJAY MEETEIAGED AND ANR	MR. N BARUAH MR U BAINS MR S S VERKA MR L THAKUR MR. M SARMA	MR. S K SINGHA (R1) SC, C B I MR. N G SINGH (R1) MR. M K DUTTA (R1)

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LEAVE NOTE OF ADVOCATES FOR 24/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Tuesday,24th August 2021]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2021/2021	BAPPAN ROY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
2	Bail Appln./2022/2021	MD. WAHIDUR RAHMAN @ MD. WABEDUR RAHMAN Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
3	Bail Appln./2023/2021	MUJAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS L CHOUDHURY	PP, ASSAM
4	Bail Appln./2025/2021	MD. MUSARAF ALI @ MIR MUSARAF UDDIN Versus THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
5	Bail Appln./2027/2021	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. A ROY	PP, ASSAM
6	Bail Appln./2028/2021	ABHIJIT DAS @ APU Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI	PP, ASSAM
7	Bail Appln./2029/2021	SIDDARTHA BORTHAKUR Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
8	Bail Appln./2030/2021	AMIT BARUAH AND 3 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D P BORAH MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
9	Bail Appln./2031/2021	PANKAJ KAKOTY Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM

10	Bail Appln./2032/2021	TAHERUDDIN MAZUMDAR AND ANR Versus THE STATE OF ASSAM	MR M BASUMATARI MS M DAS MS S KAKATI	PP, ASSAM
11	Bail Appln./2035/2021	RAKESH BORGHAIN AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
12	Bail Appln./2036/2021	DEBAJANI HAZARIKA @ DEBOJANI HAZARIKA Versus THE STATE OF ASSAM	MR S DEKA MR B K BARMAN	PP, ASSAM
13	Bail Appln./2037/2021	MD. MAJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. M GOSWAMI MR R SINGHA MR J BORAH	PP, ASSAM
MOTION				
14	Tr.P.(CrI.)/16/2021	RAM CHANDRA SINGH Versus THE STATE OF ASSAM AND ANR	MS. S KANUNGOE MS. J CHETTRY	PP, ASSAM
15	AB/2293/2021 FIXED	SOPIJUR RAHMAN Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
16	AB/2465/2021	SALMAN UDDIN Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
17	AB/2473/2021	MD. RAJIUL ISLAM ALIAS BHULA AND 3 ORS Versus THE STATE OF ASSAM	MD A H ANSARI	PP, ASSAM
18	AB/2480/2021	HASANUR ISLAM @ HASANUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR P KALITA MR K HUSSAIN	PP, ASSAM
ADMISSION				
19	CrI.Rev.P./234/2020 B/O	BULBULI SAIKIA Versus JADAV SAIKIA	MR. A DUTTA	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN
BAIL HEARING (BA)				
20	Bail Appln./930/2021	AMIR ALI Versus THE STATE OF ASSAM	MD. A A KHAN MR A DAS	PP, ASSAM
21	Bail Appln./1165/2021 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE	PP, ASSAM
22	Bail Appln./1199/2021 SCANNED COPY OF CASE DIARY	SWMKWR BRAHMA Versus THE UNION OF INDIA	MR. T DEURI	SC, NCB MR. B SARMA(ADDL PP,ASSAM)
23	Bail Appln./1283/2021 FIXED	MD. ABDUL KADIR AND ANR. Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
24	Bail Appln./1400/2021 FIXED	MD RIYAZUDDIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
25	Bail Appln./1553/2021 FIXED	NITYA DHAKAL Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
26	Bail Appln./1552/2021	UTTAM DHAKAL Versus THE STATE OF ASSAM	MR. B J TALUKDAR MR J BARUA	PP, ASSAM
27	Bail Appln./1587/2021 FIXED	PRAKASH VERMA Versus THE STATE OF ASSAM	MRS N. SINGHA MS N KHATUN	PP, ASSAM

28	Bail Appln./1646/2021 FIXED	MEHBUB ISLAM Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
29	Bail Appln./1684/2021 FIXED	DIPAK MAHARAJ Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA	PP, ASSAM
30	Bail Appln./1750/2021 FIXED	JITENDRA KUMAR Versus UNION OF INDIA	MR A TEWARI	SC, NCB
31	Bail Appln./1754/2021 FIXED	JAMAL UDDIN Versus THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM
32	Bail Appln./1806/2021 FIXED	SRI DAYAL KRISHNA PATHAK Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
33	Bail Appln./1906/2021 FIXED	JANARDAN BORDOLOI AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
<u>BAIL HEARING</u>				
34	AB/473/2021	SHAHADAT ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
35	AB/861/2021 FIXED	MD. SIFATULLAH AHMED Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
36	AB/1739/2021 FIXED	MOINUDDIN AHMED Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
37	AB/1741/2021 FIXED	AJIM UDDIN CHOWDHURY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ABEDIN MR. M A CHOUDHURY	PP, ASSAM
38	AB/1974/2021 FIXED	AMAR CHAND MAHESHWARI AND ANR. Versus THE STATE OF ASSAM	MR. S AGARWAL MS M DAS	PP, ASSAM
39	AB/2058/2021 FIXED	MD. NARJIMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MRS N. SINGHA MS N KHATUN	PP, ASSAM
40	AB/2143/2021 FIXED	DIPAK SINGHA @ DIPAK DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR C PHUKAN	PP, ASSAM
41	AB/2144/2021 FIXED	MAHAR ALI Versus THE STATE OF ASSAM AND ANR	MR. J KALITA MR D KALITA	PP, ASSAM
42	AB/2155/2021 FIXED	SHAHAB UDDIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
43	AB/2176/2021 FIXED	RAHIM UDDIN Versus THE STATE OF ASSAM	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN	PP, ASSAM
44	AB/2183/2021 FIXED	VIVEK SINGH Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
45	AB/2211/2021 FIXED	MD FARUK ALAM Versus THE STATE OF ASSAM	MR H DAS	PP, ASSAM
46	AB/2259/2021 FIXED	NAZRUL ISLAM @ NAZRUL AKOND Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM

47	AB/2322/2021 FIXED	KAMAL MANDAL AND 2 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR A W AMAN MR. J ABBAS MR S A BARBHUYAN MR S A BARBHUYAN	PP, ASSAM
48	AB/2347/2021 FIXED	MD. ABDUS SUBUR AHMED Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
<u>ORDERS</u>				
49	I.A.(CrI.)/500/2020 BA 2017/2020(D/O) in Bail Appln./2017/2020	THE STATE OF ASSAM Versus SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	
50	CrI.Rev.P./152/2021 FIXED	SHREE GEETA ASHRAM AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,24th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - I, III & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/44/2021	KISHORE KUMAR DEB AND ANR. Versus ON THE DEATH OF IRSHAD ALI BARBHUIYA AND ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS. S. TODI	
2	CRP(I/O)/74/2021	DEBRAJ CHOUDHURY Versus NALSI ADITYA	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
3	CRP(I/O)/75/2021	RAKESH KUMAR SIKARIA Versus M/S MANGTURAM SANGANERIA (PROPERTIES)	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA	
ADMISSION				
4	CRP/204/2015 FIXED	M/S GAURIDUTT SAMPATLAL SOMANI HUF and ANR Versus M/S WOODSWORTH and ANR.	MR.K R SURANA MR G KHANDELIA MR.D UPAMANYA MS.A CHOUDHURY MR. K DEKA	MR J C GAUR
5	CRP(I/O)/104/2016	MD. LUTHFUR RAHMAN Versus M/S MAHINDRA and MAHINDRA FINANCIAL SERVICES LTD. and 2 ORS.	MR.S K MEDHI MD.N SHEIKH	MR. M SARMA MS. I GOHAIN
	WITH I.A.(Civil)/1318/2016 in CRP(I/O)/104/2016	MD. LUTHFUR RAHMAN Versus M/S MAHINDRA and MAHINDRA FINANCIAL SERVICES LTD. and 2 ORS.	MR.S K MEDHI MR.A DAS MD.N SHEIKH	
6	CRP/175/2018	LAKHI PRASAD SHAHU Versus SURESH SINGH AND 2 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MR. P BORDOLOI (R1-R3)
7	CRP(I/O)/405/2019	KAMAL KUMAR JAIN Versus RADHA SARMA AND ANR.	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	Mukesh Sharma (R1)

8	CRP/8/2020 FIXED	ON DEATH OF RAJAT CHATTERJEE HIS LEGAL HEIRS-BABLI CHATTERJEE AND ANR. Versus TARA CHAND NAHATA	MR. S P CHOUDHURY MR DIFENSO M	MR D C K HAZARIKA MS J KALITA
9	CRP(I/O)/57/2020	JAHIRUDDIN AND ANR. Versus ON DEATH OF THE KHALILUR RAHMAN CHOUDHURY HIS LEGAL HEIRS	MR. L R MAZUMDER MR. H A TALUKDAR MR I HOQUE	MR. A AHMED MR. I U CHOWDHURY
ORDERS				
10	CRP/16/2017 WITH I.A.(Civil)/127/2017 (STAY PET.) in CRP/16/2017	PRAG DEVELOPERS AND PLANNERS PVT. LTD Versus PRABHU DAYAL BIDAWATKA and ANR.	MR. N ALAM MR.A K SARMA MR.S U AHMED MRK JAIN	
11	CRP(I/O)/104/2017	PRAG DEVELOPERS AND PLANNERS PVT. LTD Versus PRABHU DAYAL BIDAWATKA and ANR. MINATI PAUL CHOWDHURY Versus ATINDRA NATH DUTTA and 3 ORS.	MR. N ALAM MR.A K SARMA MR.S U AHMED MRK JAIN MR.A R SHOME MR.SHEKHAR CHAUHAN MR. SHEKHAR CHAUHAN	MR.G N SAHEWALLA R- 1and2 MS B ASLAM MS. B SARMA MS.D SWAMI(R- 1&2) MD.ASLAM(R- 1&2)
12	CRP(I/O)/263/2018	LALIT PURUHIT Versus ASHOK JAISWAL AND 3 ORS.	MR. L K BORAH MR. J PAWE	
13	CRP(I/O)/156/2019 WITH LCR	UNION OF INDIA Versus LAL BHANU	MR. B SARMAH DR. B N GOGOI	
14	CRP/182/2019	RAJISH BATHARI AND 3 ORS. Versus PARBOLA BATHARI AND 5 ORS.	MR. B BARUAH MR P Y PHOM MS S HASNU	MR. S BORTHAKUR MR G GORLOSA MR. S BOIRAGI MR. D GOGOI
15	CRP(I/O)/285/2019	UNION OF INDIA Versus M/S. BHARAT PETROLEUM CORPORATION LTD	MR B SARMAH DR. B N GOGOI	
16	CRP(I/O)/294/2019	SMTI PRAGATI DEKA KALITA AND ANR. Versus SHRI KUMUD DEKA	MR. C CHOWDHURY MRS. A GAYAN	
17	I.A.(Civil)/48/2020 in Cont.Cas(C)/644/2019 WITH Cont.Cas(C)/644/2019 WITH I.A.(Civil)/49/2020 in Cont.Cas(C)/644/2019	PRADIP SINGH KHAROLA Versus M/S S.S. ENTERPRISE M/S. S.S. ENTERPRISE Versus ANUJ AGARWAL AND 2 ORS ANUJ AGARAWAL Versus M/S. S.S. ENTERPRISE	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MR K P PATHAK MR. P N GOSWAMI MR. I KALITA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR K P PATHAK MR. P N GOSWAMI MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN
18	CRP/73/2020	KOMMI RIBA Versus THE STATE OF ASSAM AND 11 ORS.	MR R HUSSAIN	DR. R SARMAH DR. R SARMAH MS. M PAUL MS. M PAUL SC, PWD SC, N C HILLS
19	I.A.(Civil)/882/2020 in CRP/1351/2020 WITH CRP/1351/2020 (Filing Number)	BIJOY CHAKRABORTY Versus MANI MADHAB DAS AND ANR. BIJOY CHAKRABORTY Versus MANI MADHAB DAS AND ANR. (B)	MR S DUTTA MR SISHIR DUTTA MS M BORCHETIYA	

20	CRP/1/2021	THE NORTH EASTERN ELECTRIC POWER CORPORATION LIMITED Versus THE UNION OF INDIA AND 4 ORS.	MR D SENAPATI MS. S. TODI MR H K SARMA	MRS. A GAYAN MR. K M MAHANTA MR S GAUTAM ASSTT.S.G.I.
21	CRP(I/O)/56/2021 FIXED	SRI JAGADISH DAS @ SRI JAGADISH CHANDRA DAS Versus SMTI ANIMA BORO AND 4 ORS	MR. S C KEYAL MR R K MOUR	MR. R DE MR. N ALAM MR. B RAJKHOWA
	WITH			
22	CRP(I/O)/89/2020	JAGADISH DAS @ SRI JAGADISH CHANDRA DAS Versus ANIMA BORO	MR. S C KEYAL MR R K MOUR	MR. SHEELADITYA
23	I.A.(Civil)/973/2021 in Arb.A./2/2021	UNION OF INDIA Versus M/S RAITANI ENGINEERING WORKS(PVT.) LTD		MRS. S ROY
	WITH Arb.A./2/2021	UNION OF INDIA Versus M/S RAITANI ENGINEERING WORKS(PVT.) LTD	MR S CHAKRABORTY	MRS. S ROY
24	I.A.(Civil)/1230/2021 B/O in Arb.A./5/2021 WITH Arb.A./5/2021	REKHA BORA AND 3 ORS. Versus M/S NEHA BUILDERS AND 2 ORS. M/S NEHA BUILDERS AND 2 ORS Versus REKHA BORA AND 3 ORS	MR G KHANDELIA MR. B PRASAD MR. K DEKA MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	MS N SAIKIA
		HEARING		
25	CRP/184/2014 CAVT. NO. 740/2014 WITH LCR, B/O	MD. JALAMUDDIN Versus JAHEDA BEWA	MR.F K R AHMED MR.M K HUSSAIN MS.S Y AHMED MR.A RAHMAN	MR.T ISLAM MS. R CHOUDHURY MS.F AHMED MS S S ZIA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 24/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,24th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH - IV, I & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Tr.P.(C)./31/2021	SMT. RAJASHREE ROY Versus SRI NILOTPOL DEB	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	
2	Cont.Cas(C)/265/2021	AFROZA RAHMAN AND ANR Versus DR. NILUFAR RAHMAN AND ANR	MR. A BARUAH MR. A K SHRIVASTAVA	
<u>ADMISSION</u>				
3	Tr.P.(C)./38/2019	ANJU DAS Versus TAPASH DUTTA	MR S DEY MR. T ROY MS. B SARKAR	MR. P J SAIKIA MR. R S MISHRA
4	Tr.P.(C)./40/2019	JUNU RANI DAS Versus ANKUR DAS	MR. T ALI MR. S N KRISHNATRAYA MR N RAY	MD M S ALI
5	Tr.P.(C)./48/2019	SAMPURNA BORAH DUTTA Versus SANGITA RAO DAS AND 3 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	MR. S C BISWAS MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS J BORAH MS B KASSHYAP MR. P S BISWAS MS A BORAH MS. J GHOSH MS D CHOWDHURY MS S SENGUPTA
6	Tr.P.(C)./86/2019	NILUFAR BEGUM Versus AHRARUL HASSAN	MR R DHAR MR N N UPADHYAYA MR. D BARUAH MR. B B KAKATI	MR. P J SAIKIA MS. M KECHII
7	FAO/15/2020 FIXED	USHARANI SAIKIA @ USHA SAIKIA Versus SMTI. MAHASWARI KACHARI AND 2 ORS	MR. N NATH MR N TALUKDAR	MR. M KASHYAP, CAVEATOR

	WITH I.A.(Civil)/902/2020 in FAO/15/2020	USHARANI SAIKIA @ USHA SAIKIA Versus SMTI. MAHASWARI KACHARI AND 2 ORS	MR. N NATH MR N TALUKDAR	
8	WITH FAO/16/2020	ANURADHA SAIKIA Versus SMTI. MAHASWARI KACHARI AND 2 ORS	MR. N NATH MR N TALUKDAR	MR. M KASHYAP, CAVEATOR
	WITH I.A.(Civil)/904/2020 in FAO/16/2020	ANURADHA SAIKIA Versus SMTI. MAHASWARI KACHARI AND 2 ORS	MR N TALUKDAR	FOR CAVEATOR
9	MACApp./167/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus MUSSTT. HAJIRA BEGUM MAZUMDER AND 5 ORS.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK	
	WITH I.A.(Civil)/1238/2021 in MACApp./167/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus MUSSTT. HAJIRA BEGUM MAZUMDER AND 5 ORS.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK	
10	MACApp./168/2021	THE ORIENTAL INSURANCE CO. LTD. Versus GOPAL CHANDRA DUTTA AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/1246/2021 in MACApp./168/2021	THE ORIENTAL INSURANCE CO. LTD. Versus GOPAL CHANDRA DUTTA AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
11	RSA/73/2021 FIXED	SMTI. RIMI MALAKAR Versus SMTI. MOMI PAUL AND 5 ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	GA, ASSAM
	WITH I.A.(Civil)/1186/2021 in RSA/73/2021	SMTI. RIMI MALAKAR Versus SMTI. MOMI PAUL AND 5 ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	GA, ASSAM
12	RSA/75/2021 B/O	SHEFALI PAUL AND 9 ORS. Versus SABITRI BHATTACHARJEE AND 5 ORS.	MR. S K GHOSH MS F AHMED	
	WITH I.A.(Civil)/1188/2021 in RSA/75/2021	SHEFALI PAUL AND 9 ORS. Versus SABITRI BHATTACHARJEE AND 5 ORS.	MR. S K GHOSH MS F AHMED	
<u>ORDERS</u>				
13	MACApp./180/2019 WITH LCR	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI. DHANALATA MECH AND 10 ORS.	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR MR. P J SAIKIA MS. C MOZUMDAR MR. S P SHARMA FOR CAVEATOR
14	RSA/17/2020	SRI JAGAT KAROWA AND 4 ORS. Versus SMTI. SWARNA PRABHA DAS AND 5 ORS	MR. N CHAKRABARTY MR. C GOSWAMI	
	WITH I.A.(Civil)/238/2020 in RSA/17/2020	SRI JAGAT KAROWA AND 4 ORS Versus SMTI. SWARNA PRABHA DAS AND 5 ORS	MR. N CHAKRABARTY MR. C GOSWAMI	
15	RSA/55/2020	HEM BORAH Versus SMTI. ANJANA SHARMA	MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	
	WITH I.A.(Civil)/749/2020 in RSA/55/2020	HEM BORAH Versus SMTI. ANJANA SHARMA	MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	

16	RSA/83/2020	MD. SURUJ MIYA @ SAIDUR RAHMAN Versus MD. OSMAN ALI AND 9 ORS	MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ	MR. N HOQUE MD. S HUDA MR. Md. ARIF
17	MACApp./93/2020 WITH LCR WITH I.A.(Civil)/542/2020 in MACApp./93/2020	THE ORIENTAL INSURANCE CO. LTD Versus DILOWARA BEGUM @ BIBI AND 5 ORS THE ORIENTAL INSURANCE CO. LTD Versus DILOWARA BEGUM @ BIBI AND 5 ORS	MR. S K GOSWAMI MS P SARMA MR. R SHARMA MR. S K GOSWAMI MS P SARMA MR. R SHARMA	MR. S ROY MR. M H LASKAR
18	I.A.(Civil)/436/2020 in RSA/7/2014 WITH RSA/7/2014 CAVT. NO. 1201/2013 WITH I.A.(Civil)/437/2020 in RSA/7/2014 WITH I.A.(Civil)/438/2020 in RSA/7/2014	ON THE DEATH OF KHUMBA DAS, HIS LEGAL HEIRS, NIVA DAS AND 4 ORS Versus JALIBAR DAS and ANR. KHUMBA DAS Versus JALIBAR DAS and ANR. ON THE DEATH OF KHUMBA DAS, HIS LEGAL HEIRS, NIVA DAS AND 4 ORS Versus JALIBAR DAS and ANR. ON THE DEATH OF KHUMBA DAS, HIS LEGAL HEIRS, NIVA DAS AND 4 ORS Versus JALIBAR DAS and ANR.	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR MR.B BANERJEE MR.K BHATTACHARJEE MR.D BANERJEE MR.P BORGHAIN MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR	MR G N SAHEWALLA MR D SENAPATI MD. ASLAM MR.G N SAHEWALLA MR.P DEKA MD.ASLAM FOR CAVEATOR MR.A SAHEWALLA MR G N SAHEWALLA MR D SENAPATI MD. ASLAM MR G N SAHEWALLA MR D SENAPATI MD. ASLAM
19	I.A.(Civil)/1251/2020 in RSA/4788/2020 WITH RSA/4788/2020 (Filing Number)	ON THE DEATH OF AKMAT ALI HIS HEIRS AND LEGAL REPRESENTATIVE RAMECHA KHATUN 2 RAMECHA BIB AND 4 ORS Versus MD. AZAD ALI SK AND 9 ORS ON THE DEATH OF AKMAT ALI HIS HEIRS AND LEGAL REPRESENTATIVES RAMECHA KHATUN AND 4 ORS Versus MD. AZAD ALI SK AND 9 ORS (E)	MR. K K DEY MR V K BAROOAH	
20	Tr.P.(C)./5/2021	ANUPJYOTI MAHANTA Versus SANGITA DAS (MAHANTA)	MR. N BORUAH MR. P CHETIA	
21	CO/24/2021 in MACApp./349/2018 WITH MACApp./349/2018	ANIMA DAS AND 2 ORS. Versus CHOLAMANDALAM M/S GENERAL INSURANCE CO. LTD. B CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD Versus SMTI ANIMA DAS AND 5 ORS	MR. A BARUAH MR. K K BHATTA MR J JOHN MS. J TALUKDAR MS. A TALUKDAR MS. R DEVI	MR. A BARUAH MR. J P MORE MR. B J MUKHERJEE
22	I.A.(Civil)/128/2021 WITH LCR, B/O in MACApp./12/2021 WITH MACApp./12/2021 WITH I.A.(Civil)/129/2021 in MACApp./12/2021	UNITED INDIA INSURANCE COMPANY LIMITED Versus MEGHALI RABHA AND 3 ORS UNITED INDIA INSURANCE COMPANY LIMITED Versus MEGHALI RABHA AND 3 ORS. UNITED INDIA INSURANCE COMPANY LIMITED Versus MEGHALI RABHA AND 3 ORS	MR. B J MUKHERJEE MR. S HAZARIKA MS R SAHA MR. B J MUKHERJEE MR. S HAZARIKA MS R SAHA MR. B J MUKHERJEE MR. S HAZARIKA MS R SAHA	MR. M KHAN (R-1,R-2,R-3) MR. J RAHMAN (R-4) MR R ISLAM (R-1,R-2,R-3)

23	I.A.(Civil)/511/2021 WITH LCR, B/O in MACApp./245/2020 WITH MACApp./245/2020 WITH CO/3/2021 in MACApp./245/2020	JELEKHA KHATUN AND 3 ORS. Versus NATIONAL INSURANCE COMPANY LIMITED AND 6 ORS. NATIONAL INSURANCE COMPANY LIMITED Versus JELEKHA KHATUN AND 8 ORS. JELEKHA KHATUN AND 2 ORS. Versus NATIONAL INSURANCE COMPANY LTD. AND 6 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM MR. R GOSWAMI MS. P BORTHAKUR MR. M KHAN MR. J RAHMAN MR R ISLAM MR. M KHAN MR. J RAHMAN MR R ISLAM	MR. R GOSWAMI SC, APDCL MR. M KHAN MR. J RAHMAN MR. B K DAS MR R ISLAM SC, APDCL
24	I.A.(Civil)/587/2021 FIXED in RSA/237/2018 WITH RSA/237/2018	GHUNUSA BARMAN AND 4 ORS. Versus AJANTA DAS AND 4 ORS. GHUNUSA BARMAN AND 4 ORS Versus SRI AJANTA DAS AND 4 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR. A C SARMA MR. A C SARMA (R1, R2, R4, R5) MR. B HALDAR (R1, R2, R4, R5) MR G BHARADWAJ (R1, R2, R4, R5) MR. P M DEKA (R1, R2, R4, R5)
25	I.A.(Civil)/764/2021 WITH LCR in MACApp./23/2020 WITH MACApp./23/2020	PRATAP BARUAH and ANR Versus THE NATIONAL INSURANCE COMPANY LTD AND 2 ORS THE NATIONAL INSURANCE COMPANY LTD., Versus SRI PRATAP BARUAH AND 3 ORS.	MR. R BORUAH MR. A DUTTA MRS. P M DUTTA	MR. A DUTTA MR. R BORUAH (R-1)
26	I.A.(Civil)/889/2021 in RSA/73/2016 WITH RSA/73/2016	KUTUB UDDIN BARBHUIYA AND 13 ORS. Versus AFTAB UDDIN BARBHUIYA MD KUTUB UDDIN BARBHUIYA and 14 ORS Versus AFTAB UDDIN BARBHUIYA	DR. B AHMED MRK UDDIN DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	MR. J LASKAR MR.B BANERJEE MR.J LASKAR MR.A MOBARAQUE
27	I.A.(Civil)/1201/2021 in RSA/5/2020 WITH RSA/5/2020	SUKANTA ROY AND ANR. Versus MADHURI GHOSH MAJUMDER SRI SUKANTA ROY AND ANR Versus SMTI. MADHURI GHOSH MAJUMDER AND ANR	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. A R SHOME MR. B C DAS (R1) MR. S CHAUHAN (R1) MR. A R SHOME (R1) MR. S CHAUHAN (R1) MR. P MAZUMDER (R1)
28	I.A.(Civil)/1240/2021 B/O in MACApp./680/2019 WITH MACApp./680/2019	GOURI DEVI AND 2 ORS. Versus UNITED INDIA INSURANCE CO. LTD. UNITED INDIA INSURANCE CO. LTD Versus SMTI. GOURI DEVI AND 4 ORS	MR D MONDAL MR. S DUTTA MRS. S ROY MS. I DAS	MR. S DUTTA MS. I DAS MR. Z IQBAL (R1,R2,R3) MR D MONDAL (R1,R2,R3)
29	I.A.(Civil)/1241/2021 B/O in MACApp./681/2019 WITH MACApp./681/2019	MINATI DEVI AND ANR. Versus UNITED INDIA INSURANCE CO. LTD. UNITED INDIA INSURANCE CO. LTD Versus SMTI. MINATI DEVI AND 3 ORS	MR D MONDAL MR. S DUTTA MRS. S ROY MS. I DAS	MR. S DUTTA MS. I DAS MR. Z IQBAL (R1,R2) MR D MONDAL (R1,R2)

30 I.A.(Civil)/1247/2021
in MACApp./10256/2020

NATIONAL INSURANCE COMPANY LTD.
Versus
MUSST. JANA BIBI AND 10 ORS.

MR. R GOSWAMI
MS. P BORTHAKUR

WITH

MACApp./10256/2020
(Filing Number)

NATIONAL INSURANCE COMPANY LTD.
Versus
MUSST. JANA BIBI AND 10 ORS. F

MR. R GOSWAMI

WITH

I.A.(Civil)/4664/2021
(Filing Number)

NATIONAL INSURANCE COMPANY LTD.
Versus
MUSST. JANA BIBI AND 10 ORS. F

MR. R GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 24/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Tuesday,24th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 17

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	AB/1754/2021	ANINDITA SARMA AND 2 ORS. Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. D BORA MR. K MOHAMMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
2	Bail Appln./1519/2021	AINUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR G J SAIKIA MR S DAS	PP, ASSAM
3	Bail Appln./1525/2021	ABDUR REZZAK Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR G J SAIKIA MR S DAS	PP, ASSAM
<u>BAIL HEARING</u>				
4	AB/627/2021	ANAR HUSSAIN LASKAR @ ANWAR HUSSAIN LASKAR AND ANR Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY MR. N H LASKAR	PP, ASSAM
5	AB/891/2021	IMRAN HUSSAIN @ EMRAN HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR D KALITA	PP, ASSAM
6	AB/902/2021	RINA HIRA Versus THE STATE OF ASSAM	MR A ALI MR. B KAKATI	PP, ASSAM
7	AB/905/2021 SCANNED COPY OF CASE DIARY	MD. LUTFOR ALI Versus THE STATE OF ASSAM	MR. A LAL	MR M AHMED MR Z RAHMAN PP, ASSAM
8	AB/909/2021 WITH CASE DIARY AND CASE RECORD	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. A SARMA MR. S CHOWDHURY MS D DAS	PP, ASSAM
9	AB/911/2021	PRADIP MALI Versus THE STATE OF ASSAM	MR B CHANDA MR. S CHAKRABARTY	PP, ASSAM
10	AB/914/2021	GOPAL PODDAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS. J GHOSH	PP, ASSAM
11	AB/916/2021	SABINA BEGUM Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

12	AB/926/2021	MD. REKIB ALI @ MD. REKIBUDIN ALI Versus THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
13	AB/942/2021	GOKUL SAIKIA Versus THE STATE OF ASSAM	MR. M BISWAS MS B BORA MS M DAS	PP, ASSAM
14	AB/946/2021	BHUTTU ALI AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MS. J GHOSH	PP, ASSAM
15	AB/954/2021	JIKU PHUKAN AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. S KHANIKAR MS. P BORAH	PP, ASSAM
16	AB/963/2021	SWMDWN BASUMATARY Versus THE STATE OF ASSAM	MR. T GOGOI MR. U DUTTA	PP, ASSAM
17	AB/965/2021	HABIJA BEGUM Versus THE STATE OF ASSAM	MR L SARMA MR. K MALAKAR	PP, ASSAM
18	AB/966/2021	SUBODH KUMAR Versus THE STATE OF ASSAM	MR T H HAZARIKA Mukesh Sharma MR M CHETIA MR. K ISLAM	PP, ASSAM
19	AB/968/2021	AMZAD ALI Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
20	AB/970/2021	RAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
21	AB/972/2021	HUSSAIN AHMED CHOUDHURY Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. B M CHOUDHURY MR. U CHOUDHURY MR. M A CHOUDHURY	MR B CHANDA PP, ASSAM
22	AB/978/2021	HAMID ALI SK AND 2 ORS Versus THE STATE OF ASSAM	MR M CHOUDHURY MR M MONDAL	PP, ASSAM
23	AB/982/2021	BHABESH SARMAH Versus THE STATE OF ASSAM	MR K BHUYAN	PP, ASSAM
24	AB/990/2021	LEKHAN BHUYAN AND ANR Versus THE STATE OF ASSAM	MR. I CHOUDHURY, RAJIB LUSHAN CHUTIA, MS K BORAH RAJIB LUSHAN CHUTIA MS K BORAH	PP, ASSAM
25	AB/991/2021	MAZIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MR. K MOHAMMED	PP, ASSAM
26	AB/992/2021	PURAB GHARPHALIA Versus THE STATE OF ASSAM	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH	PP, ASSAM
27	AB/993/2021	MD. HABIBUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. D C BORAH MR. K M HASSAN	PP, ASSAM
28	AB/995/2021	ANANTA BARUAH Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
29	AB/998/2021	DULAL MIYA AND 2 ORS Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
30	AB/999/2021	HASEN ALI AND 2 ORS Versus THE STATE OF ASSAM	MR M CHOUDHURY MR M MONDAL	PP, ASSAM
31	AB/1001/2021	PRASANTA RAJKHOWA Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
32	AB/1003/2021	ANISUL ISLAM Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM

33	AB/1008/2021	HEMA BHUMIJ Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
34	AB/1010/2021	ABUL HUSSAIN Versus THE STATE OF ASSAM	Mr M U Ahmed MR F HAQUE	PP, ASSAM
35	AB/1016/2021	REKIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR S AHMED MS S Z HAYAT	PP, ASSAM

ORDERS

36	I.A.(CrI.)/927/2019 AB 1990/2019(D/O) in AB/1990/2019	SAMSUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MR M DEKA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 24/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021